

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7649/2023
(Arising out of impugned final judgment and order dated 14-03-2023
in WP(C) No. 1225/2021 passed by the High Court of Delhi at New
Delhi)

HIMANSHU SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 196155/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 76275/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 138843/2023 - INTERVENTION/IMPLEADMENT, IA No. 251716/2023 - INTERVENTION/IMPLEADMENT, IA No. 77466/2023- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 76271/2023- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 22072/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.154025/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.154029/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 26129/2023 (XIV)

SLP(C) No. 21792/2023 (XIV)

(FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 204539/2023 FOR CONDONATION OF DELAY IN FILING ON IA 204542/2023 FOR APPLICATION FOR SUBSTITUTION ON IA 15016/2024)

SLP(C) No. 23064/2023 (XIV)

(IA No.183502/2023-CONDONATION OF DELAY IN FILING and IA No.183507/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.183500/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 22071/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.189588/2023-CONDONATION OF DELAY IN FILING and IA No.189590/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.189594/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22073/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.188174/2023-CONDONATION OF DELAY IN FILING and IA No.188173/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.188171/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 26128/2023 (XIV)

SLP(C) No. 23298/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.212994/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.212993/2023-PERMISSION TO
FILE LENGTHY LIST OF DATES)

SLP(C) No. 24571/2023 (XIV)
(IA No.211374/2023-CONDONATION OF DELAY IN FILING and IA
No.211373/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 26389/2023 (XIV)

SLP(C) No. 27482/2023 (XIV)

W.P.(C) No. 1216/2023 (X)
(FOR ADMISSION)

SLP(C) No. 25407/2023 (XIV)

SLP(C) No. 27481/2023 (XIV)

SLP(C) No. 26752/2023 (XIV)

SLP(C) No. 7626/2023 (XIV)

SLP(C) No. 10173/2023 (XIV)

SLP(C) No. 16131/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.134381/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.134382/2023-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 16132/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.134484/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.134483/2023-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 13490/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.124481/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23485/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.194373/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.194371/2023-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS, IA No. 194373/2023 -
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15367/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.134874/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16088/2023 (XIV)

SLP(C) No. 27480/2023 (XIV)

SLP(C) No. 23467/2023 (XIV)

(IA No.201170/2023-CONDONATION OF DELAY IN FILING and IA No.201172/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.201171/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Diary No(s). 28507/2023 (XIV)

(IA No.140557/2024-CONDONATION OF DELAY IN FILING and IA No.140558/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.62063/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 21770/2023 (XIV)

(FOR APPLICATION FOR SUBSTITUTION ON IA 15003/2024 , FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 27329/2024)

SLP(C) No. 23885/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.196448/2023-CONDONATION OF DELAY IN FILING and IA No.196446/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23486/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.206127/2023-CONDONATION OF DELAY IN FILING and IA No.206130/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 206130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6439/2024 (XIV)

SLP(C) No. 695/2024 (XIV)

(FOR ADMISSION and I.R. and IA No.266174/2023-CONDONATION OF DELAY IN FILING and IA No.266175/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.266172/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 14544/2024 (XIV)

(IA No.119211/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.62133/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 24572/2023 (XIV)

(FOR ADMISSION and I.R. and IA No.215913/2023-CONDONATION OF DELAY IN FILING and IA No.215914/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.215920/2023-INTERVENTION/IMPLEADMENT and IA No.215912/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

W.P.(C) No. 1232/2023 (X)

(FOR ADMISSION)

SLP(C) No. 27484/2023 (XIV)

SLP(C) No. 694/2024 (XIV)
(IA No.264212/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.264214/2023-EXEMPTION FROM FILING O.T. and IA No.264210/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 27483/2023 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 14933/2024)

SLP(C) No. 693/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.263543/2023-CONDONATION OF DELAY IN FILING and IA No.263545/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 692/2024 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 59266/2024)

Diary No(s). 50931/2023 (XIV)
(IA No.257412/2023-CONDONATION OF DELAY IN FILING and IA No.257413/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.257410/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.257407/2023-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

SLP(C) No. 2785/2024 (XIV)
(IA No.9052/2024-CONDONATION OF DELAY IN FILING and IA No.9054/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 1268/2024 (XIV)
(IA No.37392/2024-CONDONATION OF DELAY IN FILING and IA No.37396/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.37394/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 3204/2024 (XIV)
(IA No.21367/2024-CONDONATION OF DELAY IN FILING and IA No.21364/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 3106/2024 (XIV)
(IA No.31508/2024-CONDONATION OF DELAY IN FILING and IA No.31509/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.31507/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.31506/2024-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

Diary No(s). 5832/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.37179/2024-CONDONATION OF DELAY IN FILING and IA No.37182/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.37183/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 6440/2024 (XIV)

SLP(C) No. 8744/2024 (XIV)

SLP(C) No. 9576/2024 (XIV)
(FOR ADMISSION and I.R. and IA No.88404/2024-CONDONATION OF DELAY
IN FILING and IA No.88403/2024-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 15656/2024 (XIV)
(IA No.97575/2024-CONDONATION OF DELAY IN FILING and IA
No.97577/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.97576/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 14481/2024 (XIV)
(IA No.113427/2024-CONDONATION OF DELAY IN FILING and IA
No.113428/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 19547/2024 (XIV)
(IA No.119725/2024-CONDONATION OF DELAY IN FILING and IA
No.119727/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.119724/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)
and IA No.119726/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 19550/2024 (XIV)
(IA No.141154/2024-CONDONATION OF DELAY IN FILING and IA
No.141152/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.141151/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)
and IA No.141150/2024-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16133/2023 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 201046/2023)

SLP(C) No. 16532/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.124801/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.124800/2023-PERMISSION TO
FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 11223-11235/2023 (XIV)

SLP(C) No. 10798-10799/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.104346/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.104344/2023-PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 11650/2023 (XIV)

SLP(C) No. 20555/2023 (XIV)
(IA No.162078/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.162079/2023-CONDONATION OF DELAY IN REFILEING /
CURING THE DEFECTS)

SLP(C) No. 12343/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.117922/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12428/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.119401/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16136/2023 (XIV)
(IA No.134439/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.134438/2023-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

SLP(C) No. 17384/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.139892/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.139894/2023-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 11307/2023 (XIV)
(IA No.107259/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 21688/2023 (XIV)
IA No. 130318/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS, IA No. 130317/2023 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT AND IA No. 192339/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14330/2023 (XIV)

SLP(C) No. 14471-14477/2023 (XIV)
IA No. 177163/2023 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 14148/2024 - APPLICATION FOR SUBSTITUTION
IA No. 141199/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 230316/2023 - WITHDRAWAL OF CASE / APPLICATION)

SLP(C) No. 14479/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.128087/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.128086/2023-PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14866/2023 (XIV)
(IA No.132038/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14603/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.128773/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13164/2023 (XIV)

(IA No.123215/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.123214/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14242/2023 (XIV)
(IA No.126715/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA No.126713/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**SLP(C) No. 14643/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.129007/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.129008/2023-EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 20556-20559/2023 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 15011/2024
IA No. 15011/2024 - APPLICATION FOR SUBSTITUTION)**

**SLP(C) No. 20553/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.163503/2023-CONDONATION OF DELAY IN FILING and IA No.163509/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 21789/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.179381/2023-CONDONATION OF DELAY IN FILING and IA No.179379/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.179376/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 20525-20526/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.162115/2023-CONDONATION OF DELAY IN FILING and IA No.162116/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.162117/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 20527/2023 (XIV)
(IA No.165771/2023-CONDONATION OF DELAY IN FILING and IA No.165773/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 20561/2023 (XIV)
(IA No.171559/2023-CONDONATION OF DELAY IN FILING and IA No.171560/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 21778/2023 (XIV)
(IA No.177968/2023-CONDONATION OF DELAY IN FILING and IA No.177963/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177960/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 12923/2023 (XIV)
FOR APPLICATION FOR SUBSTITUTION ON IA 201608/2023)**

**SLP(C) No. 18592/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.151784/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.151786/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.151789/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)**

SLP(C) No. 18595/2023 (XIV)

**SLP(C) No. 18598/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.153688/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.153687/2023-PERMISSION TO
FILE PETITION (SLP/TP/WP/..) and IA No.153682/2023-CONDONATION OF
DELAY IN REFILING / CURING THE DEFECTS)**

**SLP(C) No. 16509/2023 (XIV)
(FOR APPLICATION FOR SUBSTITUTION ON IA 15000/2024)**

**SLP(C) No. 15749/2023 (XIV)
FOR APPLICATION FOR SUBSTITUTION ON IA 201627/2023)**

**SLP(C) No. 16733/2023 (XIV)
FOR APPLICATION FOR SUBSTITUTION ON IA 201590/2023)**

**SLP(C) No. 16791/2023 (XIV)
IA No. 15013/2024 - APPLICATION FOR SUBSTITUTION
IA No. 59489/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT)**

**Diary No(s). 25814/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.158503/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA
No.154601/2023-INTERVENTION/IMPLEADMENT and IA No.158502/2023-
PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**SLP(C) No. 18601/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.148757/2023-CONDONATION OF DELAY
IN FILING and IA No.148760/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 18602/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.155767/2023-CONDONATION OF DELAY
IN FILING and IA No.155768/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 18594/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.149881/2023-CONDONATION OF DELAY
IN FILING and IA No.149879/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.149878/2023-PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 18605/2023 (XIV)
IA No. 59365/2024 - DELETING THE NAME OF PETITIONER/RESPONDENT)**

**Diary No(s). 31482/2023 (XIV)
(FOR ADMISSION and I.R. and IA No.171356/2023-CONDONATION OF DELAY
IN FILING and IA No.171357/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

Date : 15-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Parties

Mr. Milind Kumar, AOR
Mr. Himanshu Tyagi, AOR

Krishnamohan K., AOR
Ms. Dania Nayyar, Adv.
Mr. Tejaswi Bhanu, Adv.
Ms. Pepakayala Geetanjali, Adv.

Mr. Yashvardhan, Adv.
Mr. Piyush Singh, Adv.
Ms. Monalisha Harsh, Adv.
Mr. Nikhil Ranjan, Adv.
Mr. Mukul Agarwal, Adv.
Mr. Nitesh Ranjan, AOR

Mr. Vijay Kasana, AOR

Mr. Akshay Srivastava, Adv.
Mr. Shresth Nanda, Adv.
Mr. Manish Kr Patni, Adv.
Mr. Ankit Yadav, AOR
Ms. Prakriti Rastogi, Adv.
Ms. Shaoni Das, Adv.

Mr. Marinal Harshvardhan, Adv.
Mr. Sushant Dogra, Adv.
Mr. Yougander Singh, Adv.
Mr. Suresh Sisodiya, Adv.
Mr. Rajendra Mishra, Adv.
Mr. Dharendra Singh Baghal, Adv.
Dr. Ram Kishor Choudhary, Adv.
Mr. Deepak Chopra, Adv.
Mr. Sumit, Adv.
Mr. Chand Qureshi, AOR

Mr. Anshul Gupta, AOR
Mrs. Kirti Dua, Adv.
Mr. Shubham Kaushik, Adv.
Mr. Ravi Shandilkar, Adv.
Mr. Aman Singh, Adv.
Mr. Gurpreet Singh, Adv.
Mr. Aditya Tainguriya, Adv.
Mr. Rishabh, Adv.
Mr. Rudhraksh, Adv.

Mr. Anando Mukherjee, AOR

Mr. Pradeep Kumar Khatana, Adv.
Mr. Shwetank Singh, Adv.

Mr. Raj Kishor Choudhary, AOR
Mr. Sumit Kumar, Adv.
Mr. Shakeel Ahmed, Adv.
Ms. Pratibha Singh, Adv.
Mr. Nakul Chaudhary, Adv.
Mr. Anupam Bhati, Adv.

Mr. Mohit Bidhuri, Adv.
Mr. Vinod Kaushik, Adv.
Mr. R. Krishnaraj, Adv.
Mr. Tom Joseph, AOR

Mr. Rahul Mehalwal, Adv.
Mr. Prashant Bhardwaj, AOR

Mr. Amit Wadhwa, Adv.
Mr. Sanjay Kumar Hadala, Adv.
Dr. Nitin Sharma, Adv.
Mr. Vikrant Rana, Adv.
Mr. Raunak Parekh, Adv.
Mr. Arun Kumar Shukla, Adv.
Mr. Jitesh Sharma, Adv.
Mr. Jagadish Kumar Jha, Adv.
Ms. Nidhi Jain, Adv.
Dr. Vinod Kumar Tewari, AOR

Mr. Vivek Jain, AOR

Mr. Manoj Yadav, Adv.
Mr. Akshat Bisht, Adv.
Mr. Ranbir Singh Yadav, AOR

Mr. Aditya Parolia, Adv.
Mr. Piyush Singh, Adv.
Mr. Akshay Srivastava, Adv.
Mr. Vivek Kumar, Adv.
Mr. Alankrit Bhatnagar, Adv.
Mrs. Kashish Sareen, Adv.
Mr. Rajesh Kumar, Adv.
Ms. Sumbul Ismail, Adv.
Mr. Gaurav Goel, Adv.
Mr. Gaurav Goel, AOR

Mr. Avinash Sharma, AOR
Ms. Akanksha Kapoor, Adv.

Mr. Niwas Kumar, Adv.
Mr. Atul Kumar Singh, Adv.
Mr. Mukesh Kumar Singh, Adv.

Mr. Ikshit Singhal, Adv.
Mr. Narendra Kumar Goyal, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

Mr. Sanchit Garga, AOR
Ms. Mithu Jain, Adv.
Mr. Shashwat Jaiswal, Adv.

Ms. Ruchi Gupta , AOR

Mr. Shashwat Parihar, Adv.
Mr. Deepanshu Badiwal, Adv.
Mr. Vipin Yadav, Adv.
Ms. Gunjan Rathore, Adv.
Mr. Prabhat Ranjan Raj, Adv.
Mr. Shivam Mishra, Adv.
Mr. Shashwat Anand, AOR

Mr. Mareesh Pravir Sahay, AOR
Ms. Yaman Verma, Adv.
Mr. Kartik Jindal, Adv.
Ms. Shrishti Malik, Adv.

Mr. Shubham Kulshreshta, Adv.
Mr. Satya Rath, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Mr. Shubham Arun, Adv.

Mr. Rakesh Dahiya, AOR
Mr. Aditya Dahiya, Adv.
Mr. Aakash Dahiya, Adv.

Mr. Ritesh Khare, Adv.
Ms. Namrata Chandorkar, Adv.
Mr. Devendra Kumar Shukla, AOR
Mr. Akhilesh, Adv.
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Mr. Harihar Pratap Singh, Adv.

SLP (C) No. 7649/2023, etc.

Mr. Vijay K. Jain, AOR
Mr. Prakash, Adv.

Mr. Harshit Goyal, Adv.
Mr. Devansh Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file Special Leave Petition (s) is granted.
2. Delay condoned.
3. Application(s) filed by the petitioner(s) for deletion of names of respondent(s) are allowed.
4. Application(s) for substitution to bring on record Lrs. of deceased respondent(s) are allowed.
5. Cause title be amended accordingly.
6. Issue notice, returnable on 27.09.2024.
7. Dasti, in addition, is permitted.
8. Learned counsel for the petitioner(s) to take appropriate steps for effecting service on all the respondent(s).
9. In the meantime, there shall be interim stay in all the matters, to the effect that no coercive action including complaint under section 138 of the Negotiable Instruments Act, 1881 shall be entertained on behalf of the Banks/Financial Institutions or Builders/Developers against the home buyers.
10. Most of the Financial Institution(s)/Bank(s) have filed their Counter Affidavit(s). For those who are yet to file their Counter Affidavit(s), a last opportunity is granted to do the needful within two weeks.

11. Similarly, the respondent-Builders/Developers are also granted two weeks' time to file reply affidavit including details of their assets, failing which, we shall be constrained to take coercive action to secure their presence.

(RAJNI MUKHI)
COURT MASTER (SH)

(PREETHI T.C.)
ASSISTANT REGISTRAR